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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: IL & FS Trust Co. Pvt. Ltd.  
V/s.  
Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1]	Vinit Arora	Advocate	C. Arora for Respondents.
2]	Pushkraj Deshpande	Advocate	

Mr. Sharan Jagtiani  
Mr. Manvendra Kane  
Ms. Chitra Sundar

Advocates for  
Petitioner  
c/o W.S. Kane  
& Co.

A.

**ORDER**  
**TCP 75/397-398/NCLT/MB/MAH/2014**

On MA 159/2016 the Petitioner Side Counsel, submissions of the petitioner side are complete, as the Respondents side arguing Counsel is not present, at request of some Counsel appearing on behalf of the Respondents, list this matter for the submissions of the Respondents side on 4.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)